



Government of Jammu and Kashmir
Department of Disaster Management, Relief, Rehabilitation and Reconstruction
Civil Secretariat, Jammu

Notification

Jammu, the 30/11 November, 2017

SRO 487 .-In exercise of the powers conferred by section 78 of the Disaster Management Act, 2005 (Act No.53 of 2005) and in partial modification of notification SRO 225 of 2017, dated 29th of May 2017, the Government of Jammu & Kashmir hereby makes the following amendments in "The Jammu and Kashmir Disaster Management Rules, 2007"; namely:-

1. in sub-rule(1) of rule 3, after clause (v) the following shall be inserted; namely:-
(v-a) Minister for Food, Civil Supplies, & **Member**
Consumer Affairs
2. in sub-rule(1) of rule 6, after clause (iv) the following shall be inserted; namely:-
(iv-a) Commandant General, CD, HG, SDRF **Member**

By Order of the Government of Jammu and Kashmir.

Sd/-

(Shafiq Ahmad Raina) IAS

Commissioner/Secretary to Government
Department of Disaster Management,
Relief, Rehabilitation and Reconstruction

No: DMRRR/DDM/SDMA/126/2016

Dated: 30 .11.2017

Copy to the:

1. Vice Chairman & Director General J&K IMPA and RD.
2. Director General of Police, J&K.
3. Commandant General CD, HG, SDRF.
4. Principal Resident Commissioner, Govt. of J&K, New Delhi.
5. Financial Commissioner (Revenue) J&K.


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6. Principal Secretary to H.E. the Governor J&K.
7. All Principal Secretaries to Government.
8. Principal Secretary to Hon'ble Chief Minister J&K.
9. Principal Chief Conservator Forests, J&K.
10. All Commissioner/Secretaries to Government.
11. Divisional Commissioner, Kashmir/Jammu.
12. Inspector General of Police Kashmir/Jammu.
13. Head of Departments (All).
14. Deputy Commissioners (All).
15. Director, Fire & Emergency Services J&K.
16. District Superintendents of Police (All).
17. Director Information Department, J&K.
18. Director (Finance) DMRRR.
19. Commandant SDRF 1stBn Kashmir/ 2ndBn Jammu.
20. Director, Archives, Archaeology and Museums J&K.
21. Secretary, J&K Legislative Assembly/Council.
22. OSD/Pvt. Secretary to Hon'ble Ministers/Ministers of State.
23. General Manager, Government Press, Jammu.
24. Director, Meteorological Department, Srinagar.
25. PPS to Chief Secretary, J&K.
26. PS to Commissioner/Secretary to Govt. (DMRRR).
27. PS to Hon'ble Chairman/CEC, LAHDC Kargil/Leh
28. Incharge website for uploading on the website www.jksdma.org.
29. Stock file.


(Aamir Ali) 30/11

Deputy CEO J&K SDMA
& Director, Disaster Management